

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/33/7/AMR/2019	Under Liquidation	7 of IBC	Canara Bank Vs Transstroy (India) Ltd. (Under Liquidation)
	IA(IBC)/37/2023	Sec. 42 r/w 60(5) of IBC	Gadde Taraka Ramarao Vs. Transstroy (India) Limited & Govindarajula Venkata Narasimha Rao, Liquidator
	IA(IBC)/14/2022		Shailender Singh Vs. Transstroy (India) Limited & another

ORDER

IA(IBC)/37/2023:

Present: Mr. Ravi Kumar, Ld. Counsel for the Applicant.

Ms. Dharmya, Proxy Counsel for the Respondent.

Pleadings are completed. For hearing, list the matter on 10.07.2024.

IA(IBC)/14/2023:

Present: Mr. Ravi Kumar, Ld. Counsel for the Applicant.

Pleadings are completed. For hearing, list the matter on 10.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**